

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 119/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. Flying Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

| <u>S. No.</u> | <u>NAME</u>                          | <u>DESIGNATION</u>     | <u>SIGNATURE</u>                                                                    |
|---------------|--------------------------------------|------------------------|-------------------------------------------------------------------------------------|
| 1.            | Surila Chavan<br>i/b.<br>Shruti Keji | Adv. for<br>petitioner |  |

Common Order

TCSP 115/2017/230-232/NCLT/MB/MAH/2017  
TCSP 116/2017/230-232/NCLT/MB/MAH/2017  
TCSP 117/2017/230-232/NCLT/MB/MAH/2017  
TCSP 118/2017/230-232/NCLT/MB/MAH/2017  
TCSP 119/2017/230-232/NCLT/MB/MAH/2017

At request of the Petitioners counsel, list this matter on 06<sup>th</sup> April, 2017.

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-

V. NALLASENAPATHY  
Member (Technical)